

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 291 of 2014
in DFR No. 1627 of 2014

Dated : 21st November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

D. Subrahmanya Bhat

...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Appellant is absent.

Post the matter on 28.11.2014 at Delhi Bench.

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson